NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.703/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Shivam Chemicals Pvt.Ltd -Vs-Amrit Hatcheries Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	and the second s		Appearing on behalf of	Signature with date
l.	KANISHK KH		PETITIONER	Kanish Kluban 5/1/18.
2.	Mr. Joy Saho	hunjhunwala, Adul	Corporate Debtor	A clin
3.	Me Viver 3	Shukla, Adv.		5/1/18
4	Mr. Ankan	Rai, Adv.		
5.	Mr.			

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint request for adjournment on the basis that process of settlement is going on between the parties. Prayer is allowed.

List it on 30/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)